

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

**Original Application No.16 of 2025
&
Original Application No.47 of 2025
[Earlier O.A. No.22 of 2025 (PB)]**

IN THE MATTER OF:

1. N.Ravi & another

....Applicants

Vs

Perumbakkam Panchayat Union Office

& others.

...Respondents

Original Application No.47 of 2025

Tribunal on its own motion SUO MOTU based on the News Item in The New Indian Express dt: 05.01.2025 titled, "Dumpyard plan at megalithic site in Chennai's Perumbakkam raises ASI's hackles residents, fear".

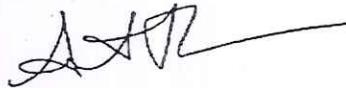
And

Tamil Nadu Pollution Control Board and Others.

.....Respondents

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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

Original Application No.16 of 2025

&

Original Application No.47 of 2025

[Earlier O.A. No.22 of 2025 (PB)]

IN THE MATTER OF:

1. N.Ravi &
- 2.
3. S. Manimegalai
Represented by their Power Agent
Vigneshwara Homes Private Limited,
Represented by its Director,
No.33/15, Cenotaph Road 1st Street,
Teynampet, Chennai – 600 018.

....Applicants

1. Perumbakkam Panchayat Union Office,
Represented by its President,
2/511, Medavakam Main Road,
Perumbakkam, Chennai-600100.
2. Tamil Nadu Pollution Control Board,
Represented by its Chairperson,
76, Mount Salai, Guindy,
Chennai-600032.
3. The District Collector,
Office of the District Collector,
Grand Southern Trunk Road,
Venbakkam, Chengalpattu-603111.
4. Block Development Officer,
St. Thomas Mount,
No.20, Chitlapakkam Main Road,
Kamraj Colony, Nehru Nagar,
Chitlapakkam, Chennai-600064.
5. Archaeological Survey of India
Represented by its Superintending Archaeologist,
Chennai Circle,
Fort St.George,
Chennai-600009.

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JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.
13/8/2025

Original Application No.47 of 2025

Tribunal on its own motion
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Item in The New Indian Express
dt: 05.01.2025 titled, "Dumpyard
plan at megalithic site in Chennai's
Perumbakkam raises ASI's hackles
residents, fear".

And

Tamil Nadu Pollution Control Board,
Through its Member Secretary,
Chennai and Others.

.....Respondents.

REPORT FILED ON BEHALF OF THE FIRST RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD

I, S.Bharathidasan, S/o. M.Selvaraj, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032 and I am authorized to file this report on behalf of the Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case from the office records.
2. It is respectfully submitted that the applicant has filed the O.A No.16 of 2025 before the Hon'ble National Green Tribunal, SZ, Chennai with the following prayers:
 - (i) Grant interim injunction restraining the 1st Respondent from carrying out any tree felling or garbage dumping activities in the Proposed Dump Site situated adjacent to the Said Land in Arasankalini Village, Chengalpattu District till the disposal of the above Application.
 - (ii) Direct the 1st Respondent to restore the trees which have been felled in the Proposed Dump Site in Arasankalini Village, Chengalpet District; and
 - (iii) Permanently restrain the Respondents from creating any Dump Site within the Arasankalini Residential Zone, and


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- (iv) Permanently restrain the Respondents from commencing garbage/solid waste dumping activities in the Proposed Dumping Site in Arasankalini Village, Chengalpet District, and thus render justice.
3. It is respectfully submitted that on 23.1.2025, the Hon'ble National Green Tribunal, Principal Bench, New Delhi has registered the OA No.22 of 2025, (PB) as a Suo Motu based on the news item published in 'The New Indian Express' dated 05.01.2025 titled "Dumpyard plan at megalithic site in Chennai's Perumbakkam raises ASI' shackles residents, fear". The Hon'ble Tribunal directed the respondents to file their replies before the Hon'ble National Green Tribunal, SZ, Chennai and transferred the said OA to NGT, SZ, Chennai.
4. It is respectfully submitted that the transferred OA No.22 of 2025(PB) from NGT, PB was renumbered as O.A No.47 of 2025 (SZ) by the Hon'ble NGT, SZ, Chennai. On 2.4.2025, the Hon'ble National Green Tribunal, SZ, Chennai has directed the Respondents to file their respective reply/reports.
5. It is respectfully submitted that in compliance of the Hon'ble Tribunal Orders, the Tamil Nadu Pollution Control Board submits the report herein.
6. It is respectfully submitted that the alleged site in OA No.16 of 2025 is a proposed Municipal Solid Waste Management site, located at SF. No. 424 & 426(Government Poramboke Land), Perumbakkam Village, Tambaram Taluk, Chengalpattu District. A joint Inspection was conducted on 23.04.2025 by the officials of the TNPCB and other Departments comprising of Block Development Officer, Saint Thomas Mount Panchayat Union, Archaeological Survey of India, President, Perumbakkam Panchayat Union, Revenue Inspector and during inspection the following were observed:
- a) The proposed Municipal Solid Waste Management site located at SF. No. 424 & 426(Government Poramboke Land), Perumbakkam

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Village, Tambaram Taluk, Chengalpattu District was found vacant land without any activity.

- b) The proposed Municipal Solid Waste Management site located at SF No. 424 & 426 (Government Poramboke Land) Perumbakkam Village, Tambaram Taluk, Chengalpattu District is surrounded by Vacant land (Government Poramboke Land) on the Northern & Western direction, M/s. Vigneshwara Homes Private Limited project site in the Southern direction (Applicant's site) and Perumbakkam village Road connecting to Karanai main Road & M/s. Bollineni Hillside Residential buildings on the Eastern direction.
- c) The Perumbakkam Panchayat Union has initially identified the said site (@ SF. No. 424 & 426 of Perumbakkam Village) for the proposed Municipal Solid Waste Management for the purpose of Segregation of Municipal solid waste collected from the various places of Perumbakkam Panchayat and after segregation, the biodegradable solid waste will be sent for composting, Recyclable waste will be sent to recyclable units and the remaining non-biodegradable & other inert waste will be sent to the Kolathur dump yard located at Kattankulathur panchayat.
- d) The Perumbakkam Panchayat Union has initially cleared the bushes in some portion of the proposed Municipal Solid Waste Management site located at SF. No. 424 & 426 (Government Poramboke Land) Perumbakkam Village, Tambaram Taluk, Chengalpattu District and kept vacant and also laid earthen path way using Construction & Demolition waste from the village road to the Proposed Municipal Solid Waste Management site located at SF. No. 424 & 426 (Government Poramboke Land) Perumbakkam Village, Tambaram Taluk, Chengalpattu District.
- e) During inspection no solid waste dumped was found in the Proposed Municipal Solid Waste Management site located at SF. No. 424 & 426 (Government Poramboke Land) Perumbakkam Village,

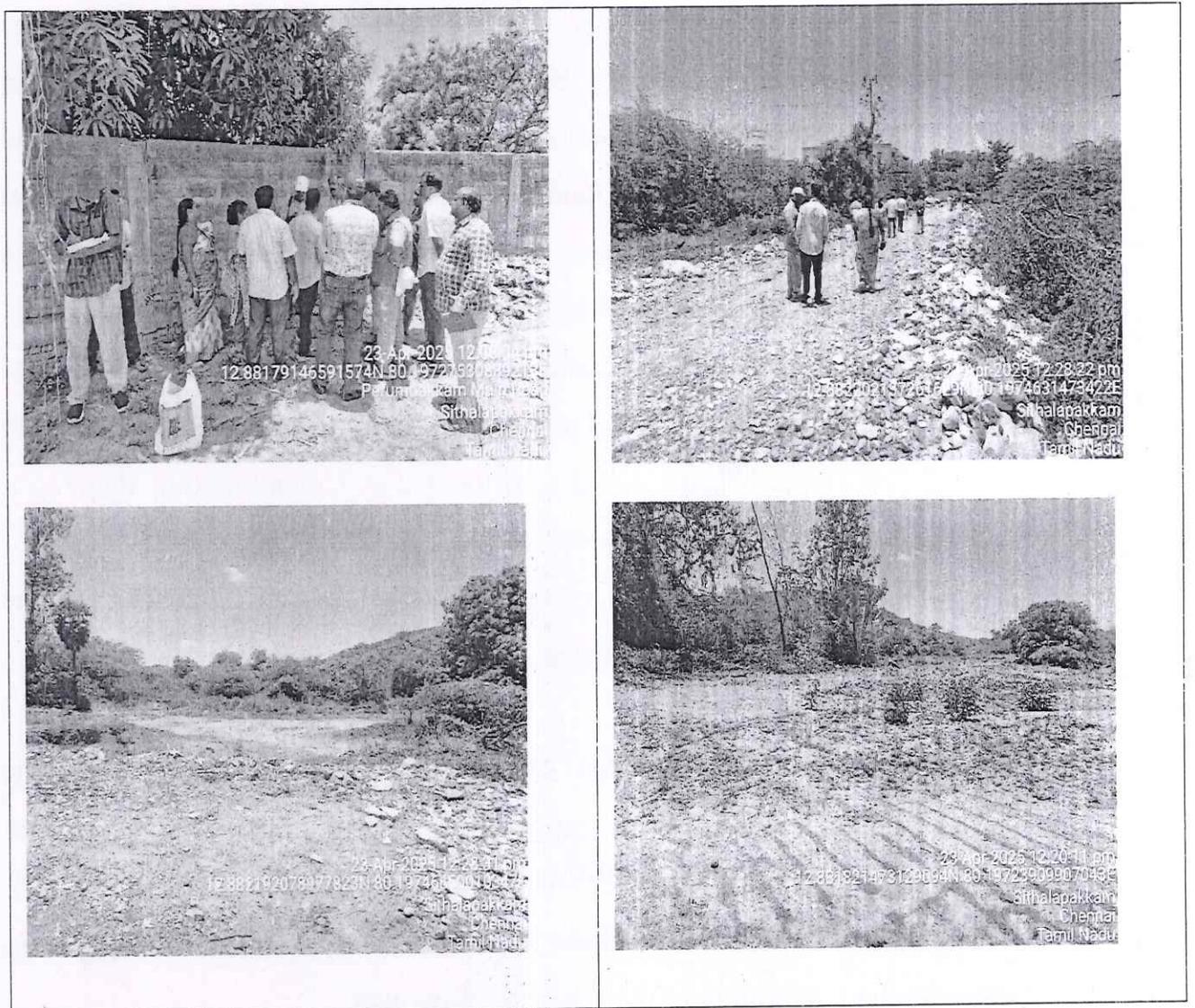
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Tambaram Taluk, Chengalpattu District and the said site was kept vacant land without any activity.

- f) During inspection the Department of Archaeological Survey of India has stated that some portion of the land area of proposed Municipal Solid Waste Management site located at SF. No. 424 & 426 (Government Poramboke Land) Perumbakkam Village, Tambaram Taluk, Chengalpattu District comes under Archaeological Survey of India.

The Photographs taken during Joint inspection at SF. No. 424 & 426 (Government Poramboke Land) Perumbakkam Village, Tambaram Taluk, Chengalpattu District [OA No. 16 of 2025] are submitted below:



சென்னை மாநகராட்சி
சுற்றுச்சூழல் கட்டுப்பாட்டு வாரியம்
சென்னை - 600 032

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7. It is respectfully submitted that the alleged site at Perumbakkam lake surplus weir channel pathway in OA No.47 of 2025 was inspected on 17.06.2025 by the TNPCB officials. During inspection the following were observed:
- i. All unsegregated Municipal solid waste collected from the Perumbakkam Panchayat was found dumped at the Perumbakkam lake surplus weir channel pathway in the Perumbakkam Lake boundary area.
 - ii. The dumped solid waste in the said area is being removed by the concerned local body on daily basis and sent to Kolathur village dump yard located in Kattankulathur Panchayat union.
 - iii. During inspection the Block Development Officer, Saint Thomas Mount Panchayat union has informed that in Perumbakkam Panchayat, door to door collection of municipal solid waste is done through Battery operated vehicles (BOVs), Light Commercial Vehicles (LCVs), Tractors and the collected unsegregated Municipal Solid Waste is temporarily dumped in the place adjacent to the Perumbakkam lake surplus weir channel pathway in the Perumbakkam lake boundary area since no land was allotted for the dumping and segregation of Municipal solid waste/Solid waste management for this Panchayat. The said place is utilized as a temporary transit point for managing the municipal solid waste. The dumped unsegregated municipal solid waste (approximately 120 Tonnes/day) is being disposed every day to Kolathur village dump yard located in Kattankulathur Panchayat union through heavy vehicle trucks (Taurus).
 - iv. Presently no Micro Composting Centre (MCC) located in the Perumbakkam Panchayat.
8. It is respectfully submitted that TNPCB has issued a direction under the Section 5 of Environment (Protection) Act, 1986 to the Block Development Officer, Saint Thomas Mount Panchayat union vide Proc dated:05.08.2025, based on the recommendation of District Environmental Engineer, Maraimalai Nagar to comply with the followings,

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1. The Saint Thomas Mount Panchayat union shall comply with the provisions of Solid Waste Management Rules, 2016 as amended from time to time for the management of municipal solid waste generated within the jurisdiction.
2. The Saint Thomas Mount Panchayat union shall remove the unsegregated municipal solid waste stocked at the Perumbakkam lake surplus weir channel pathway in the Perumbakkam lake boundary area within one month.
3. The Saint Thomas Mount Panchayat union shall ensure the collection of segregated municipal solid waste at source itself a biodegradable (wet) waste and non biodegradable (dry) waste and process the wet waste in the nearby processing facilities instead of disposing all the wet waste dump yard until the establishment of processing facilities within the jurisdiction of Saint Thomas Mount Panchayat union.
4. The Saint Thomas Mount Panchayat union shall establish the SWM processing facilities such as bio-methanation, microbial composting, vermi-composting, anaerobic digestion or any other appropriate processing for bio-stabilization of biodegradable wastes and Material Recovery Facility for recyclable/non-biodegradable wastes generated in and around Perumbakkam Panchayat, Sithalapakkam Panchayat and Vengaivasal Panchayat area as per the SWM Rules, 2016. A time bound solid waste management action plan shall be furnished within two months.
5. The Saint Thomas Mount Panchayat Union shall apply and obtain Authorization under SWM Rules, 2016 from TNPCB if generating solid waste of 5 MT/day or more within three months.
6. The Saint Thomas Mount Panchayat union shall provide adequate CCTV camera along the Perumbakkam lake boundary area to check any illegal dumping activity and also to identify the violators


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Therefore, it is prayed that this Hon'ble Tribunal (SZ), may be pleased to pass such order or further other orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.

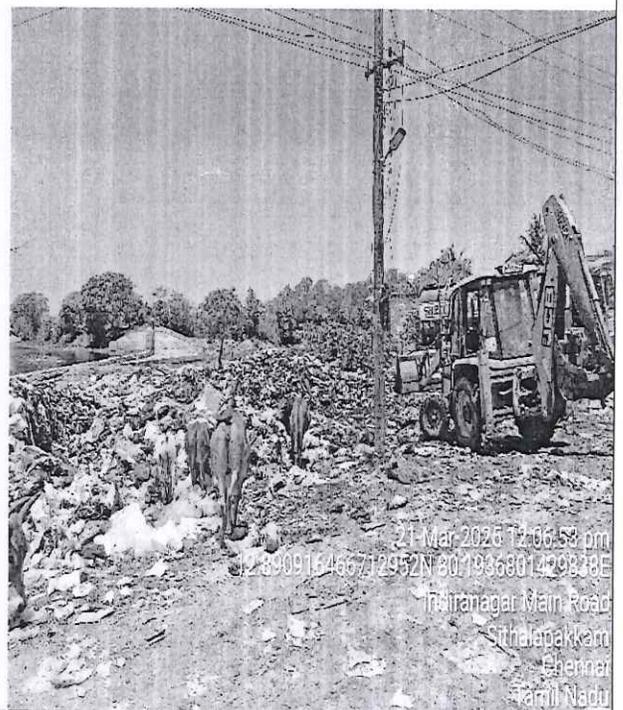
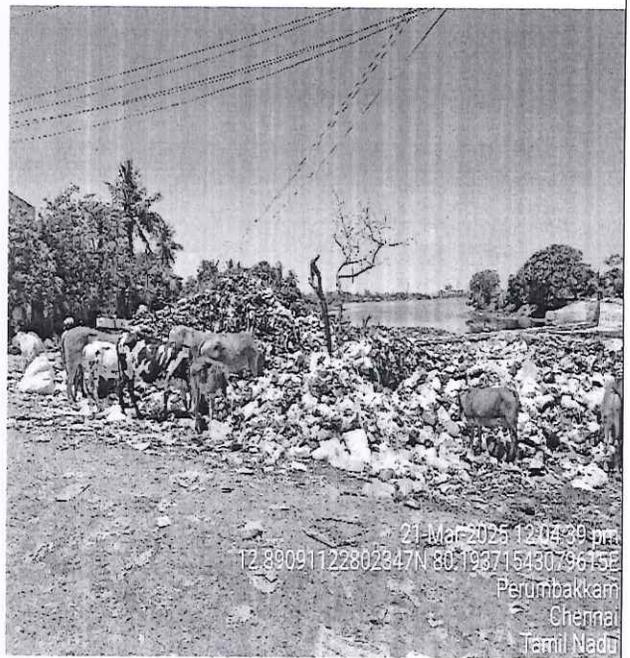
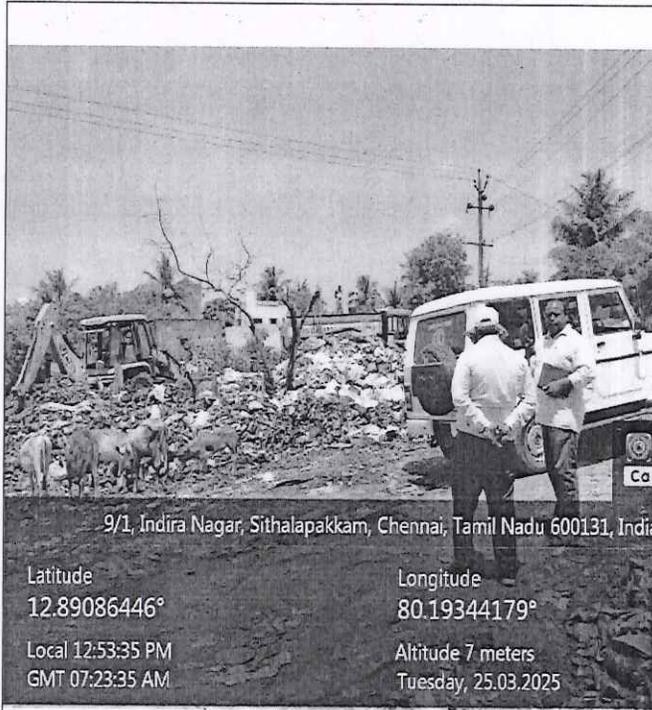
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VERIFICATION

I, S.Bharathidasan, S/o. M.Selvaraj, working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, No.76, Mount Salai, Guindy, Chennai-600 032, do hereby verify that the contents of the above report are true to the best of my knowledge through records.

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Photographs taken during inspection of dumped Municipal Solid Waste at the Perumbakkam lake surplus weir channel pathway in the Perumbakkam lake boundary area in Perumbakkam Panchayat [OA No.47 of 2025]



[Signature]
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Board and Others.

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**REPORT FILED ON BEHALF OF THE FIRST
RESPONDENT - TAMIL NADU POLLUTION
CONTROL BOARD IN O.A.NO.47 OF 2025.**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date:13.08.2025.

Date of Hearing:14.08.2025

